

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 310/MP/2014

Subject : Petition for regulation /directive for scheduling Unrequisitioned Power of Sasan Ultra Mega Power Project and direction to Load Despatch Centres to schedule Unrequisitioned Power.

Date of hearing : 10.11.2014

Coram : Shri M. Deena Dayalan, Member
Shri A.K. Singhal, Member
Shri A.S. Bakshi, Member

Petitioner : Sasan Power Limited

Respondents : Western Regional Load Distribution Centre and others

Parties present : Shri J.J. Bhatt, Senior Advocate, SPL
Shri Hasan Murtaza, Advocate, SPL
Ms Supriya Singh, NRLDC
Ms Yayantika Singh, NLDC
Shri Rajiv Porwal, NLDC
Ms. Usha, WRLDC
Shri Pragya Singh, POSOCO
Shri Alok Shankar, Advocate, TPDDL
Shri Rahul Dhawan, Advocate, BRPL/BYPL

Record of Proceedings

The Commission directed to list the matter for hearing before full Commission on 27.11.2014.

By order of the Commission

**Sd/-
(T. Rout)
Chief (Law)**